Completion of Power Projects

2493. SHRI S. R. DAMANI: Will the Minister of IRRIGATION AND POWER be pleased to state:

- (a) the particulars of power projects which are in an advanced stage of completion:
- (b) how soon each of them will be commissioned; and
- (c) the measures taken to expedite completion of the other projects which have been under construction?

THE DEPUTY MINISTER IN THE MINISTRY OF IRRIGATION AND POWER (SHRI SIDDHESHWAR PRASAD): (a) and (b). A statement showing the projects which are in an advanced stage of completion and are likely to be commissioned by the end of this year is laid on the Table of the House. [Placed in Library See No. LT-8194/74.]

- (c) (i) A close watch is being kept on the progress of construction of various power projects. A Central Monitoring Unit is being set up in the Ministry of Irrigation and Power so that any difficulties could be indentified and corrective measures taken well in time.
- (ii) Arrangements are being made for procurement of essential construction materials such as steel, cement, explosives and industrial gases.
- (11i) It is further proposed to restructure the Electricity Supply Industry and improve the management of the State Electricity Boards and project execution.

Directive_S to States for employment of S. C. and S. T. candidate₃ in offices

2494 SHRI ANADI CHARAN DAS Will the PRIME MINISTER be pleased to state whether the directives of the Central Government are being followed by the State Governments in the matter of recruitment of Scheduled Castes and Scheduled Tribes candidates in various offices?

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THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PER-SONNEL (SHRI RAM NIWAS MIRDHA): "State Public Services" is an Entry in the "State List" in the Seventh Schedule to the Constitution. The reservations for Scheduled Castes and Scheduled Tribes in the services under the State Governments are. therefore the concern of the respective State Governments in terms of Article 335 read with Articles 16(4) and 12 of the Constitution. Hence, no directive or instruction m this regard can be issued by the Government of India to the State Governments and as such the question of the State Governments following the directive of the Central Government in this regard does not However, the various instructions issued by the Government of India from time to time regarding reservations for Scheduled Castes and Scheduled Tribes have been brought to the notice of all the State Governments also. Besides this, a gist of the various measures taken and the concessions allowed by the Central Government in this regard have been specifically brought to the notice of the State Governments with the request that they may review their measures/concessions and take such remedial action as necessary if they fell short of the measures taken by the Central Government relating to employment of and Scheduled Scheduled Castes Tribes.

News item captioned 'Aluminium shortage hits Cable Units'

2495. SHRI ANADI CHARAN DAS: Will the Minister of INDUSTRIAL DEVEUOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state:

- (a) whether Government's attention has been drawn to a news item appearing in a Delhi Paper dated the 21st July, 1974 entitled, 'Aluminium shortage hits cable units'; and
- (b) if so, whether Government are aware of its consequences?